

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2219
TO BE ANSWERED ON 29TH JULY, 2016**

E-CIGARETTE

**2219. SHRI CHANDRA PRAKASH JOSHI:
SHRI HARI OM PANDAY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has proposed to ban the use of "e-cigarette" in the country;
- (b) if so, the details thereof and the steps taken by the Government to enforce the ban; and
- (c) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): There is no such proposal at present.

(c): The Ministry of Health & Family Welfare organized a roundtable to discuss the current evidence around the existing and potential impact of Electronic Nicotine Delivery Systems (ENDS) on public health, explore global efforts in combating ENDS, and decide measures as appropriate for India.